

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).22006-22023/2005

HARIDWAR DEVELOPMENT AUTHORITY, HARIDWAR

Petitioner(s)

VERSUS

RAGHUBIR SINGH, ETC.

Respondent(s)

(With appln(s) for directions and prayer for interim relief and office report)

WITH SLP(C) NO. 26694/2005 (26689-26699 of 2005)

(With prayer for interim relief and office report)

Date: 28/01/2009 These Petitions were called on for hearing today.

For Petitioner(s)

Mr K.R.Anand, Adv.

Mr J.S.Malik, Adv.

Mr. Vinay Garg, Adv.

Mr. Lakshmi Raman Singh, Adv.

Mr. Prashant Chaudhary, Adv.

For Respondent(s)

Mr. Lakshmi Raman Singh, Adv.

Mr. Prashant Chaudhary, Adv

Mr. Vishwajit Singh, Adv

Mr Nagendra Singh, Adv.

Mr. Vishwa Pal Singh, Adv

Mr. Vinay Garg, Adv.

UPON hearing counsel the Court made the following
ORDER

SLP(C) NO. 22009/2005

Service is complete.

SLP(C) NO. 26694/2005

There is no appearance for respondent Nos. 1 and 3.
Service is still incomplete on respondent no.2.

Item No.12

Petitioner to apply for substituted service within two weeks.

List again on 13.2.2009.

(M.P.BHADRAN)
Registrar

hj